

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3811
ANSWERED ON - 05/04/2023

SUB-CATEGORIZATION OF SCHEDULED CASTES

3811 .SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the castes categorized as Scheduled Castes, State-wise;
- (b) whether Government has any plans to sub-categorize scheduled Castes;
- (c) if so, the reasons therefor and whether any step has been taken to seek views of the State Governments and Union Territory Administrations; and
- (d) if so, the details of the response received and the reaction of Government thereto?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) State wise list of castes notified as Scheduled Castes is at **Annexure**.
- (b) to (d) No, Sir. The National Commission to examine the issue of sub-categorization of Scheduled Castes in Andhra Pradesh (NCSCSC) had recommended amendment of Article 341 of the Constitution to provide for sub-categorization and de-sub-categorization of Scheduled Castes. State Governments and U.T Administrations were requested to convey their view on the recommendation of NCSCSC. So far response from 20 States and 2 U.Ts has been received. Out of which seven States are in favor of sub-categorization, thirteen States and one U.T are against it and one U.T has offered no comments in the matter. Response is awaited from five States and one U.T. Presently, the issue of sub-categorization of Scheduled Castes is also sub-judice in the Supreme Court.

¹THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950

C.O. 19

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President, after consultation with the Governors and Rajpramukhs of the States concerned, is pleased to make the following Order, namely:—

1. This Order may be called the Constitution (Scheduled Castes) Order, 1950.
2. Subject to the provisions of this Order, the castes, races or tribes or parts of, or groups within, castes or tribes specified in ²[Parts I to ³[XXV]] of the Schedule to this Order shall, in relation to the States to which those Parts respectively relate, be deemed to be Scheduled Castes so far as regards member thereof resident in the localities specified in relation to them in those Parts of that Schedule.
- ⁴[3. Notwithstanding anything contained in paragraph 2, no person who professes a religion different from the Hindu, ⁵[the Sikh or the Buddhist] religion shall be deemed to be a member of a Scheduled Caste.]
- ⁶[4. Any reference in this Order to a State or to a district or other territorial division thereof shall be construed as a reference to the State, district or other territorial division as constituted on the 1st day of May, 1976.]

1. Published with the Ministry of Law Notification No. S.R.O. 385, dated the 10th August, 1950. Gazette of India, Extraordinary, 1950, Part II, Section 3, page 163.

2. Subs. by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.

3. The figure "XXI" has been successively subs. by Act 18 of 1987, s. 19 and 1st Sch. (w.e.f. 30-5-87), by Act 28 of 2000, s. 19 and 3rd Sch (w.e.f. 1-11-2000) and by Act 29 of 2000, s. 24 and 5th Sch. (w.e.f. 9-11-2000) and by Act 6 of 2014, s. 28 and 5th Sch. (w.e.f. 2.6.2014) to read as above.

4. Subs. by Act 63 of 1956, s. 3 and First Sch., for paragraph 3.

5. Subs. by Act 15 of 1990, s. 2, for "or the Sikh".

6. Subs. by Act 108 of 1976, s. 3 and the First Sch., for paragraph 4 (w.e.f. 27-7-1977).

[THE SCHEDULE

PART I. - Andhra Pradesh

- | | |
|---|---------------------------------------|
| 1. Adi Andhra | 31. Madasi Kuruva, Madari Kuruva |
| 2. Adi Dravida | 32. Madiga |
| 3. Anamuk | 33. Madiga Dasu, Mashteen |
| 4. Aray Mala | 34. Mahar |
| 5. Arundhatiya | ³ [35. Mala, Mala Ayawaru] |
| 6. Arwa Mala | 36. Mala Dasari |
| 7. Bariki | 37. Mala Dasu |
| 8. Bavuri | 38. Mala Hannai |
| ^{2***} | 39. Malajangam |
| 10. Bindla | 40. Mala Masti |
| ³ [11. Byagara, Byagari] | 41. Mala Sale, Netkani |
| 12. Chachati | 42. Mala Sanyasi |
| 13. Chalavadi | 43. Mang |
| ³ [14. Chamar, Mochi, Muchi, Chamar-Ravidas, Chamar-Rohidas] | 44. Mang Garodi |
| 15. Chambhar | 45. Manne |
| 16. Chandala | 46. Mashti |
| 17. Dakkal, Dokkalwar | 47. Matangi |
| 18. Dandasi | 48. Mehtar |
| 19. Dhor | 49. Mitha Ayyalvar |
| 20. Dom, Dombara, Paidi, Pano | 50. Mundala |
| 21. Ellamalawar, Yellammalawandlu | 51. Paky, Moti, Thoti |
| 22. Ghasi, Haddi, Relli Chachandi | ^{4***} |
| ³ [23. Godagali, Godagula (in the districts of Srikakulam, Vizianagaram and Vishakhapatnam)] | 53. Pamidi |
| 24. Godari | 54. Panchama, Pariah |
| 25. Gosangi | 55. Relli |
| 26. Holey | 56. Samagara |
| 27. Holey Dasari | 57. Samban |
| 28. Jaggali | 58. Sapru |
| 29. Jambuvulu | 59. Sindhollu, Chindollu |
| ³ [30. Kolupulavandlu, Pambada, Pambanda, Pambala] | ³ [60. Yatala |
| | 61. Valluvan.] |

PART II. - Assam

- | | |
|----------------------------|----------------------|
| 1. Bansphor | 9. Kaibartta, Jaliya |
| 2. Bhuinmali, Mali | 10. Lalbegi |
| 3. Brittil Bania, Bania | 11. Mahara |
| 4. Dhupi, Dhobi | 12. Mehtar, Bhangi |
| 5. Dugla, Dholi | 13. Muchi, Rishi |
| 6. Hira | 14. Namasudra |
| 7. Jalkeot | 15. Patni |
| 8. Jhalo, Malo, Jhalo-Malo | 16. Sutradhar. |

1. Subs. by Act 108 of 1976, s. 3 and the First Sch., for the former Sch. (w.e.f. 27-7-1977).

2. Omitted by s.28 and 5th Sch. of Act 6 of 2014.

3. Subs. by Act 61 of 2002, s. 2 and the First Sch.

4. Omitted by s. 2 and the First Sch., *ibid.*

5. Ins. by s. 2 and the First Sch., *ibid.*

PART III.—Bihar

1. Bantar
2. Bauri
3. Bhogta
4. Bhuiya
5. Bhumij ¹***
- ²[6. Chamar, Mochi, Chamar-Rabidas, Chamar Ravidas, Chamar-Rohidas, Charmarkar]
7. Chaupal
8. Dabgar
- ²[9. Dhobi, Rajak]
- ²[10. Dom, Dhangad, Bansphor, Dharikar, Dharkar, Domra]
11. Dusadh, Dhari, Dharhi
12. Ghasi
13. Halalkhor
14. Hari, Mehtar, Bhangi
15. Kanjar
16. Kurariar
17. Lalbegi
18. Musahar
19. Nat
- ²[20. Pan, Sawasi, Panr]
21. Pasi
22. Rajwar
23. Turi.

PART IV.—Gujarat

1. Ager
2. Bakad, Bant
3. Bawa-Dedh, Dedh-Sadhu
- ²[4. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chamar-Ravidas, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi (in Dangs district and Umergaon Taluka of Valsad district only), Nalia, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Rohit, Samgar]
- ²[5. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli, Barwashia, Barwasia, Jamphoda, Zampada, Zampda, Rushi, Valmiki]
6. Chalvadi, Channayya
7. Chenna Dasar, Holaya Dasar
8. Dangashia
9. Dhor, Kakkayya, Kankayya
10. Garmatang
11. Garoda, Garo
12. Halleer
13. Halsar, Haslar, Hulasvar, Halasvar
14. Holar, Valhar
15. Holaya, Holer
16. Lingader
17. Mahar, Taral, Dhegu Megu
18. Mahyavansi, Dhed, Dhedh, Vankar, Maru Vankar, Antyaj
19. Mang, Matang, Minimadig
20. Mang-Garudi
21. Meghval, Meghwal, Menghvar
22. Mukri
23. Nadia, Hadi
24. Pasi
25. Senva, Shenva, Chenva, Sedma, Rawat
26. Shemalia
27. Thori
28. Tirgar, Tirbanda
29. Turi
30. Turi Barot, Dedh Barot.
- ³[31. Balahi, Balai
32. Bhangi, Mehtar
33. Chamar
34. Chikwa, Chikvi
35. Koli, Kori
36. Kotwal (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mandsaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri, Ujjain and Vidisha districts)].

1. Certain words omitted by Act 30 of 2000, s. 23 and the Fifth Sch. (w.e.f. 15-11-2000).

2. Subs. by Act 61 of 2002, s. 2 and the First Sch.,

3. Ins. by Act 32 of 2002, s. 2.

PART V.— Haryana

1. Ad Dharmi
- ¹[1A. Aheria, Aheri, Hari, Heri, Thori, Turi]
2. Balmiki, Chura, Bhangi
3. Bangali
4. Barar, Burar, Berar
- ²[5. Batwal, Barwala]
6. Bauria, Bawaria
7. Bazigar
8. Bhanjra
- ³[9. Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Balahi, Batoi, Bhatoi, Bhambi, Chamar-Rohidas, Jatav, Jatava, Mochi, Ramdasia]
10. Chanal
11. Dagi
12. Darain
13. Deha, Dhaya, Dhea
14. Dhanak
15. Dhogri, Dhangri, Siggri
16. Dumna, Mahasha, Doom
17. Gagra
18. Gandhila, Gandil Gondola
- ⁴ [19. Kabirpanthi, Julaha, Kabirpanthi Julaha]
20. Khatik
21. Kori, Koli
22. Marija, Marecha
- 3 [23. Mazhabi, Mazhabi Sikh]
- ²[24. Megh, Meghwal]
- 3 [25. Nat, Badi]
26. Od
27. Pasi
28. Perna
29. Pherera
- ¹[29A. Rai Sikh]
30. Sanhai
31. Sanhal
32. Sansi, Bhedkut, Manesh
33. Sansoi
- ³[34. Sapela, Sapera]
35. Sarera
- ³[36. Sikligar, Bariya]
37. Sirkiband.

PART VI.— Himachal Pradesh

1. Ad Dharmi
2. Badhi, Nagalu
3. Balmiki, Bhangi, Chuhra, Chura, Chuhre
4. Bandhela
5. Bangali
6. Banjara
7. Bansi
8. Barad
9. Barar, Burar, Berar
10. Batwal
11. Bauria, Bawaria
12. Bazigar
13. Bhanjra, Bhanjre
14. Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Ramdasia, Mochi
15. Chanal
16. Chhimbe, Dhobi
17. Dagi
18. Darain
19. Darai, Daryai
20. Daule, Daole
21. Dhaki, Toori
22. Dhanak
23. Dhaogri, Dhui
24. Dhogri, Dhangri, Siggri
25. Doom, Doomna, Dumna, Dumne, Mahasha
26. Gagra
27. Gandhila, Gandil Gondola
28. Hali
29. Hesi
30. Jogi
31. Julaha, Julahe, Kabirpanthi, Keer
32. Kamoh, Dagoli
33. Karoack
34. Khatik
35. Kori, Koli
36. Lohar
37. Marija, Marecha
38. Mazhabi
39. Megh
40. Nat
41. Od
42. Pasi
43. Perna
44. Phrera, Pherera
45. Rehar, Rehara
46. Sanhai
47. Sanhal
48. Sansi, Bhedkut, Manesh
49. Sansoi
50. Sapela
51. Sarde, Sarera, Sarare, Siryare, Sarehde
52. Sikligar
53. Sipi
54. Sirkiband
55. Teli
56. Thathiar, Thathera
- ⁵[57. Barwala]

1. Ins. by s.2 of Act 24 of 2016.

2. Subs. by Act 31 of 2007, s. 2.

3. Subs. by Act 61 of 2002, s. 2 and the First Sch.,

4. Subs. by Act 4 of 2015, s.2.

5. Ins. by s. 2 and the First Sch of Act 61 of 2002.

[PART VIA.—Jharkhand

- | | |
|---------------------------|-------------------------|
| 1. Bantar | 12. Halalkhor |
| 2. Bauri | 13. Hari, Mehtar, Bhang |
| 3. Bhogta | 14. Kanjar |
| 4. Bhuiya | 15. Kurariar |
| 5. Chamar, Mochi | 16. Lalbegi |
| 6. Chaupal | 17. Musahar |
| 7. Dabgar | 18. Nat |
| 8. Dhobi | 19. Pan, Sawasi |
| 9. Dom, Dhangad | 20. Pasi |
| 10. Dusadh, Dhari, Dharhi | 21. Rajwar |
| 11. Ghasi | 22. Turi.] |

PART VII. – Karnataka

- | | |
|--|--|
| 1. Adi Andhra | 27. Chalavadi, Chalvadi, Channayya |
| 2. Adi Dravida | 28. Chandala |
| 3. Adi Karnataka | 29. Chenna Dasar, Holaya Dasar |
| 4. Adiya (in Coorg district) | 30. Dakkal, Dokkalwar |
| 5. Ager | 31. Dakkaliga |
| 6. Ajila | 32. Dhor, Kakkayya, Kankayya |
| 7. Anamuk | 33. Dom, Dombara, Paidi, Pano |
| 8. Aray Mala | 34. Ellamalwar, Yellammalawandlu |
| 9. Arunthathiyar | 35. Ganti Chores |
| 10. Arwa Mala | 36. Garoda, Garo |
| 11. Baira | 37. Godda |
| 12. Bakad | 38. Gosangi |
| 13. Vant (In Belgaum, Bijapur, Dharwar and North
Kanara districts) | 39. Halleer |
| 14. Bakuda | 40. Halsar, Haslar, Hulasvar, Halasvar |
| 15. Balagai | 41. Handi Jogis |
| 16. Bandi | 42. Hasla |
| ² [17. Banjara, Lambani, Lambada, Lambadi,
Lamani, Sugali, Sukali] | 43. Holar, Valhar |
| 18. Bathada | 44. Holaya, Holer, Holey |
| 19. Beda Jangam, Budga Jangam | 45. Holey Dasari |
| 20. Bellara | 46. Jaggali |
| 21. Bhang, Mehtar, Olgana, Rukhi, Malkana,
Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli | 47. Jambuvulu |
| 22. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia,
Chamar, Chambhar, Chamgar, Haralayya,
Harali, Khalpa, Machigar, Mochigar, Madar,
Madig, Mochi, Muchi, Telegu Mochi, Kamati
Mochi, Ranigar, Rohidas, Rohit, Samgar | 48. Kadaiyan |
| ³ [23. Bhovi, Od, Odde, Vaddar, Waddar, Voddar,
Woddar, Bovi (Non-Besta), Kalluvaddar,
Mannuvaddar] | 49. Kalladi |
| 24. Bindla | 50. Kepmaris |
| 25. Byagara | 51. Kolupulvandlu |
| 26. Chakkiliyan | 52. Koosa |
| | ² [53. Koracha, Korachar |
| | 54. Korama, Korava, Koravar] |
| | 55. Kotegar, Metri |
| | 56. Kudumban |
| | 57. Kuravan |
| | 58. Lingader |
| | 59. Machala |

1. Ins. by Act 30 of 2000, s. 23 and the Fifth Sch. (w.e.f. 15-11-2000).

2. Subs. by Act 61 of 2002, s. 2 and the First Sch.,

3. Subs. by Act 4 of 2015, s.2. for entry 23

60. Madari
61. Madiga
62. Mahar, Taral, Dhegu Megu
63. Mahyavanshi, Dhed, Vankar, Maru Vankar
64. Maila
65. Mala
66. Mala Dasari
67. Mala Hannai
68. Mala Jangam
69. Mala Masti
70. Mala Sale, Netkani
71. Mala Sanyasi
72. Mang, Matang, Minimadig
73. Mang Garudi, Mang Garodi
74. Manne
75. Masthi
76. Mavilan
77. Meghval, Menghvar
78. Moger
79. Mukri
80. Mundala,

81. Nadia, Hadi
82. Nalkadaya
83. Nalakeyava
84. Nayadi
85. Pale
86. Pallan
87. Pambada
88. Panchama
89. Panniandi
90. Paraiyan, Paraya
91. Paravan
92. Raneyar
93. Samagara
94. Samban
95. Sapari
96. Sillekhyathas
97. Sindhollu, Chindollu
98. Sudugadu Siddha
99. Thoti
100. Tirgar, Tirbanda
101. Valluvan.

PART VIII. – Kerala

1. Adi Andhra
2. Adi Dravida
3. Adi Karnataka
4. Ajila
5. Arunthathiyar
6. Ayyanavar
7. Baira
8. Bakuda
1* * *
10. Bathada
1* * *
- ²[12. Bharathar (other than Parathar), Paravan]
1* * *
14. Chakkiliyan
15. Chamar, Muchi
16. Chandala
17. Cheruman
18. Domban
1* * *
- 1* * *
22. Gosangi

23. Hasla
24. Holey
25. Kadaiyan
- ²[26. Kakkalan, Kakkan]
27. Kalladi
- ²[28. Kanakkan, Padanna, Padannan]
3* * *
- ²[30. Kavara (other than Telugu speaking or Tamil speaking Balija, Kavarai, Gavara, Gavarai, Gavarai Naidu, Balija Naidu, Gajalu Balija or Valai Chetty)]
31. Koosa
32. Kootan, Koodan
33. Kudumban
- ²[34. Kuravan, Sidhanar, Kuravar, Kurava, Sidhana]
35. Maila
- ⁴ [36. Malayan (in the areas comprising the Kannur, Kasaragode, Kozhikode and Wayanad districts)
37. Mannan, Pathiyan, Perumannan, Peruvannan, Vannan, Velan]

1. Omitted by Act, 61 of 2002, s.2 and First Sch.
2. Subs by s. 2 and First Sch. *ibid*.
3. Omitted by Act 10 of 2003 s.3 and the First Sch.
4. Subs. by Act 24 of 2016. s.2.

1* * *

²[39. Moger (other than Mogeyar)]

40. Mundala

41. Nalakeyava

42. Nalkadaya

43. Nayadi

3* * *

45. Pallan

⁴[46. Palluvan, Pulluvan]

47. Pambada

48. Panan

3* * *

²[50. Paraiyan, Parayan, Sambavar, Sambavan, Sambava, Paraya, Paraiya, Parayar]

3* * *

3* * *

3* * *

²[54. Pulayan, Cheramar, Pulaya, Pulayar, Cherama, Cheraman, Wayanad Pulayan, Wayanadan Pulayan, Matha, Matha Pulayan]

3* * *

56. Puthirai Vannan

57. Raneyar

58. Samagara

59. Samban

²[60. Semman, Chemman, Chemmar]

⁴[61. Thandan (excluding Ezhuvas and Thiyyas who are known as Thandan, in the erstwhile Cochin and Malabar areas) and (Carpenters who are known as Thachan, in the erstwhile Cochin and Travancore State), Thachar (other than carpenter)]

62. Thoti

63. Vallon

64. Valluvan

3* * *

3* * *

67. Vetan

²[68. Vettuvan, Pulaya Vettuvan (in the areas of erstwhile Cochin State only)

69. Nerian]

PART IX.— Madhya Pradesh

1. Audhelia

⁵[2. Bagri, Bagdi (excluding Rajput, Thakur sub-castes among Bagri, Bagdi)]

3. Bahna, Bahana

4. Balahi, Balai

5. Banchada

6. Barahar, Basod

7. Bargunda

8. Basor, Burud, Bansor, Bansodi, Bansphor, Basar

9. Bedia

10. Beldar, Sunkar

11. Bhangi, Mehtar, Balmiki, Lalbegi, Dharkar

12. Bhanumati

13. Chadar

14. Chamar, Chamari, Bairwa, Bhambhi, Jatav, Mochi, Regar, Nona, Rohidas, Ramnami, Satnami, Surjyabanshi, surjyaramnami, Ahirwar, Chamar Mangan, Raidas

15. Chidar

16. Chikwa, Chikvi

17. Chitar

⁴[18. Dahait, Dahayat, Dahat, Dahiya]

19. Dewar

20. Dhanuk

21. Dhed, Dher

22. Dhobi (in Bhopal, Raisen and Sehore districts)

23. Dohor

24. Dom, Dumar, Dome, Domar, Doris

25. Ganda, Gandhi

26. Ghasi, Ghasia

27. Holiya

28. Kanjar

29. Katia, Patharia

30. Khatik

31. Koli, Kori

1. Omitted by Act 10 of 2003 s.3 and the First Sch.

2. Subs. by Act, 61 of 2002, s.2 and First Sch

3. Omitted by s.2 and First Sch *ibid*.

4. Subs. by Act 34 of 2014, s.2.

5. Subs by Act 31 of 2007, s.2.

32. Kotwal (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mandsaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri, Ujjain and Vidisha districts)
33. Khangar, Kanera, Mirdha
34. Kuchbandhia
35. Kumhar (in Chhatarpur, Datia, Panna, Rewa, Satna, Shahdol, Sidhi and Tikamgarh districts)
- ¹[36. Mahar, Mehra, Mehar, Mahara]
37. Mang, Mang Garodi, Mang Garudi, Dankhni Mang, Mang Mahasi, Madari, Garudi, Radhe Mang
38. Meghwal
39. Moghia
40. Muskhan
41. Nat, Kalbelia, Sapera, Navdigar, Kubutar
42. Pardhi (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mandsaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri, Ujjain and Vidisha districts)
43. Pasi
44. Rujjhar
45. Sansi, Sansia
46. Silawat
47. Zamral
- ²[48. Sargara]

PART X.—Maharashtra

1. Ager
2. Anamuk
3. Aray Mala
4. Arwa Mala
5. Bahna, Bahana
6. Bakad, Bant
7. Balahi, Balai
- ³[8. Basor, Burud, Bansor, Bansodi, Basod]
9. Beda Jangam, Budga Jangam
10. Bedar
- ³[11. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chamari, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Nona, Ramnami, Rohit, Samgar, Samagara, Satnami, Surjyabanshi, Surjyarnami, Charmakar, Pardeshi Chamar;
12. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli, Hela.]
13. Bindla
14. Byagara
15. Chalvadi, Channayya
16. Chenna Dasar, Holaya Dasar, Holey Dasari
17. Dakkal, Dokkalwar
18. Dhor, Kakkayya, Kankayya, Dohor
19. Dom, Dumar
20. Ellamalvar, Yellammalawandlu
21. Ganda, Gandhi
22. Garoda, Garo
23. Ghasi, Ghasia
24. Halleer
25. Halsar, Haslar, Hulasvar, Halasvar
26. Holar, Valhar
27. Holaya, Holer, Holey, Holiya
28. Kaikadi (in Akola, Amravati, Bhandara, Buldana, Nagpur, Wardha and Yavatmal districts and Chandrapur district, other than Rajura tahsil)
29. Katia, Patharia
30. Khangar, Kanera, Mirdha
31. Khatik, Chikwa, Chikvi
32. Kolupulvandlu
33. Kori
34. Lingader
35. Madgi
36. Madiga
37. Mahar, Mehra, Taral, Dhegu Megu
38. Mahyavanshi, Dhed, Vankar, Maru Vankar
39. Mala
40. Mala Dasari
41. Mala Hannai
42. Mala Jangam
43. Mala Masti
44. Mala Sale, Netkani
45. Mala Sanyasi
46. Mang, Matang, Minimadig, Dankhni Mang, Mang Mahashi, Madari, Garudi, Radhe Mang
47. Mang Garodi, Mang Garudi
48. Manne
49. Mashti
50. Meghval, Menghvar
51. Mitha Ayyalvar
52. Mukri
53. Nadia, Hadi
54. Pasi
55. Sansi
56. Shenva, Chenva, Sedma, Ravat
57. Sindhollu, Chindollu
58. Tirgar, Tirbanda
59. Turi.

1. Subs. by Act 61 of 2002, s. 2 and First Sch.

2. Ins. by s.2 and First Sch. *ibid*.

3. Subs. by Act 31 of 2007, s. 2.

PART XI.—Manipur

1. Dhupi, Dhobi
2. Lois
3. Muchi, Ravidas
4. Namasudra
5. Patni
6. Sutradhar
7. Yaithibi

PART XII.—Meghalaya

1. Bansphor
2. Bhuinmali, Mali
3. Brittial Bania, Bania
4. Dhupi, Dhobi
5. Dugla, Dholi
6. Hira
7. Jalkeot
8. Jhalo, Malo, Jhalo-Malo
9. Kaibartta, Jaliya
10. Lalbegi
11. Mahara
12. Mehtar, Bhangi
13. Muchi, Rishi
14. Namasudra
15. Patni
16. Sutradhar.

PART XIII.—¹[Odisha]

1. Adi Andhra
- ¹[2. Amant, Amat, Dandachhatra Majhi, Amata, Amath]
3. Audhelia
4. Badaik
5. Bagheti, Baghuti
6. Bajikar
7. Bari
- ^{2***}
9. Basor, Burud
- ³[10. Bauri, Buna Bauri, Dasia Bauri]
11. Bauti
12. Bavuri
- ¹[13. Bedia, Bejia, Bajia]
14. Beldar
15. Bhata
16. Bhoi
17. Chachati
18. Chakali
- ⁴[19. Chamar, Chamara, Chamar-Ravidas, Chamar-Rohidas, Mochi, Muchi, Satnami]
20. Chandala
21. Chandhai Maru
- ^{5***}
23. Dandasi
- ³[24. Dewar, Dhibara, Keuta, Kaibarta]
25. Dhanwar
- ⁶[26. Dhoba, Dhobi, Rajak, Rajaka
27. Dom, Dombo, Duria Dom, Adhuria Dom, Adhuria Domb]
28. Dosadha
29. Ganda
30. Ghantarghada, Ghantra
31. Ghasi, Ghasia
32. Ghogia
33. Ghusuria
34. Godagali
35. Godari
36. Godra
37. Gokha
38. Gorait, Korait
39. Haddi, Hadi, Hari
40. Irika
- ¹[41. Jaggali, Jaggili, Jagli]
- ⁴[42. Kandra, Kandara, Kadama, Kuduma, Kodma, Kodama]
43. Karua
- ⁶[44. Katia, Khatia
45. Kela, Sapua Kela, Nalua Kela, Sabakhia Kela, Matia Kela, Gaudia Kela
46. Khadala , Khadal, Khodal]
47. Kodalo, Khodalo
48. Kori
- ^{2***}
50. Kurunga

1. Subs. by Act 34 of 2014, s.2.

2. Omitted by Act 24 of 2016, s. 2.

3. Subs. by Act 61 of 2002, s. 2 and the First Sch.

4. Subs. by Act. 31 of 2007, s.2.

5. Omitted by Act 25 of 2002, s. 2.

6. Subs. by Act. 4 of 2015, s.2.

51. Laban
52. Laheri
53. Madari
54. Madiga
55. Mahuria
- ¹[56. Mala, Jhala, Malo, Zala, Malha, Jhola]
57. Mang
58. Mangan
59. Mehra, Mahar
60. Mehtar, Bhangi
61. Mewar
62. Mundapotta
63. Musahar
64. Nagarchi
65. Namasudra
66. Paidi
67. Paimda
68. Pamidi
- ²[69. Pan, Pano, Buna Pana, Desua Pana, Buna Pano]
70. Panchama
71. Panika
72. Panka

73. Pantanti
74. Pap
75. Pasi
76. Patial, Patikar, Patratanti, Patua
77. Rajna
78. Relli
- ³[79. Sabakhia, Sualgiri, Swalgiri]
80. Samasi
81. Sanei
82. Sapari
83. Sauntia, Santia
84. Sidhria
85. Sinduria
- ¹[86. Siyal, Khajuria]
87. Tamadia
88. Tamudia
89. Tanla
- ***
- ⁵[91. Turi, Betra]
92. Ujia
93. Valamiki, Valmiki
- ⁶[94. Mangali (in Koraput and Kalahandi districts)
95. Mirgan (in Navrangpur districts).]

PART XIV.—Punjab

1. Ad Dharmi
2. Balmiki, Chura, Bhangi
3. Bangali
4. Barar, Burar, Berar
- ¹[5. Batwal, Barwala]
6. Bauria, Bawaria
7. Bazigar
8. Bhanjra
- ⁷[9. Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Ramdasia, Ramdasia Sikh, Ravidasia, Ravidasia Sikh]
10. Chanal
11. Dagi
12. Darain
13. Deha, Dhaya, Dhea
14. Dhanak
15. Dhogri, Dhangri, Siggi
16. Dumna, Mahasha, Doom
17. Gagra
18. Gandhila, Gandil Gondola
19. Kabirpanthi, Julaha
20. Khatik
21. Kori, Koli
22. Marija, Marecha
- ¹[23. Mazhabi, Mazhabi Sikh]
24. Megh
25. Nat
26. Od
27. Pasi
28. Perna
29. Pherera
30. Sanhai
31. Sanhal
32. Sansi, Bhedkut, Manesh
33. Sansoi
34. Sapela
35. Sarera
36. Sikligar
37. Sirkiband.
- ⁶[38. Mochi.]
- ⁸[39. Mahatam, Rai Sikh]

1. Subs. by Act 61 of 2002, s. 2 and the First Sch.
 2. Subs. by Act 34 of 2014, s.2.
 3. Subs. by Act 17 of 2017, s.2.
 4. Omitted by Act 25 of 2002, s. 2.
 5. Subs. by Act, 4 of 2015, s.2.

6. Ins. by Act 25 of 2002, s. 2.
 7. Subs. by Act 25 of 2002, s. 2.
 8. Ins. by Act, 31 of 2007, s.2.

PART XV. — Rajasthan

1. Adi Dharmi
2. Aheri
3. Badi
4. Bagri, Bagdi
5. Bairwa, Berwa
6. Bajgar
7. Balai
8. Bansphor, Bansphod
9. Baori
10. Bargi, Vargi, Birgi
11. Bawaria
12. Bedia, Beria
13. Bhand
14. Bhangi, Chura, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Valmiki, Korar, Zadmali
15. Bidakia
16. Bola
17. Chamar, Bhambhi, Bambhi, Bhambi, Jatia, Jatav, Jatava, Mochi, Raidas, Rohidas, Regar, Raigar, Ramdasia, Asadaru, Asodi, Chamadia, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Telugu Mochi, Kamati Mochi, Ranigar, Rohit, Samgar
18. Chandal
19. Dabgar
20. Dhanak, Dhanuk
21. Dhankia
22. Dhobi
23. Dholi
24. Dome, Dom
25. Gandia
26. Garanacha, Gancha
27. Garo, Garura, Gurda, Garoda
28. Gavaria
29. Godhi
30. Jingar
31. Kalbelia, Sapera
32. Kamad, Kamadia
33. Kanjar, Kunjar
34. Kapadia Sansi
35. Khangar
36. Khatik
37. Koli, Kori
38. Kooch Band, Kuchband
39. Koria
40. Madari, Bazigar
41. Mahar, Taral, Dhegumegu
42. Mahyavanshi, Dhed, Dheda, Vankar, Maru Vankar
43. Majhabi
44. Mang, Matang, Minimadig
45. Mang Garodi, Mang Garudi
46. Megh, Meghval, Meghwal, Menghvar
47. Mehar
48. Nat, Nut
49. Pasi
50. Rawal
51. Salvi
52. Sansi
53. Santia, Satia
54. Sarbhangi
55. Sargara
56. Singiwala
57. Thori, Nayak
58. Tirgar, Tirbanda
59. Turi.

PART XVI.—Tamil Nadu

1. Adi Andhra
2. Adi Dravida
3. Adi Karnataka
4. Ajila
5. Arunthathiyar
6. Ayyanavar (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
7. Baira
8. Bakuda
9. Bandi
10. Bellara
11. Bharatar (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
12. Chakkiliyan
13. Chalavadi
14. Chamar, Muchi
15. Chandala
16. Cheruman
- ¹[17. Devendrakula Velalar {Devendrakulathan, Kadaiyan, (excluding in the coastal areas of Tirunelveli, Thoothukudi, Ramanathapuram, Pudukottai, Thanjavur, Tiruvarur and Nagapattinam districts), Kalladi, Kudumban, Pallan, Pannadi, Vathiriyar]
18. Dom, Dombara, Paidi, Pano
19. Domban
20. Godagali
21. Godda
22. Gosangi
23. Holey
24. Jaggali
25. Jambuvulu
- ²26. Kadaiyan (in the districts of Tirunelveli, Thoothukudi, Ramanathapuram, Pudukottai, Thanjavur, Tiruvarur and Nagapattinam)
27. Kakkalan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)

1. Subs. by Act 18 of 2021, s. 2,

2. Subs. by Act 18 of 2021, s.2.

¹28. *****

29. Kanakkan, Padanna (in the Nilgiris district)
30. Karimpalan
31. Kavara (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
32. Koliyan
33. Koosa
34. Kootan, Koodan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)

¹35. *****

36. Kuravan, Sidhanar
37. Madari
38. Madiga
39. Maila
40. Mala
41. Mannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
42. Mavilan
43. Moger
44. Mundala
45. Nalakeyava
46. Nayadi
47. Padannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
48. Pagadai

¹49. *****

50. Palluvan
51. Pambada
52. Panan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
53. Panchama

¹54. *****

55. Panniandi
56. Paraiyan, Parayan, Sambavar
57. Paravan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
58. Pathiyan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
59. Pulayan, Cheramar
60. Puthirai Vannan
61. Raneyar
62. Samagara
63. Samban
64. Sapari
65. Semman
66. Thandan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
67. Thoti
68. Tiruvalluvar
69. Vallon
70. Valluvan
71. Vannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
¹72. *****
73. Velan
74. Vetan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)
75. Vettiyan
76. Vettuvan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)

PART XVII.—Tripura

1. Bagdi
2. Bhuimali
3. Bhunar
²[4. Chamar, Muchi, Chamar –Rohidas, Chamar-Ravidas
]
5. Dandasi
6. Dhenuar
²[7. Dhoba, Dhobi]
8. Dum
9. Ghasi
10. Gour
11. Gur
²[12. Jalia Kaibarta, Jhalo-Malo]
13. Kahar
14. Kalindi
15. Kan
16. Kanda
17. Kanugh
18. Keot
19. Khadit
20. Kharria
21. Koch
22. Koir
23. Kol
24. Kora
25. Kotal
26. Mahisyadas
27. Mali
28. Mehtor
29. Musahar
30. Namasudra
31. Patni
32. Sabar.
³[33. Dhuli, Sabdakar, Badyakar
34. Natta, Nat.]

1. Omitted by Act 18 of 2021, s. 2, 2. Subs. by Act 34 of 2014, s. 2.
3. Ins. by Act 61 of 2002, s. 2 and the First Sch.

PART XVIII.—Uttar Pradesh

1. Agariya ¹[excluding Sonbhadra district] }
2. Badhik
3. Badi
4. Baheliya
5. Baiga ¹[excluding Sonbhadra district]
6. Baiswar
7. Bajaniya
8. Bajgi
9. Balahar
10. Balai
11. Balmiki
12. Bangali
13. Banmanus
14. Bansphor
15. Barwar
16. Basor
17. Bawariya
18. Beldar
19. Beriya
20. Bhantu
21. Bhuiya ¹[excluding Sonbhadra district]
22. Bhuyiar
23. Boria
24. Chamar, Dhusia, Jhusia, Jatava
25. Chero ¹[excluding Sonbhadra and Varanasi districts]
26. Dabgar
27. Dhangar
28. Dhanuk
29. Dharkar
30. Dhobi
31. Dom
32. Domar
33. Dusadh
34. Gharami
35. Ghasiya
36. Gond ¹[excluding Mehrajganj, Sidharth Nagar, Basti, Gorakhpur, Deoria, Mau, Azamgarh, Jonpur, Balia, Gazipur, Varanasi, Mirzapur and Sonbhadra districts]
37. Gual
38. Habura
39. Hari
40. Hela
41. Kalabaz
42. Kanjar
43. Kapariya
44. Karwal
45. Khairaha
- ²[46. Kharwar(excluding Benbansi) (excluding Deoria, Balia, Gazipur, Varanasi and Sonbhadra districts)]
47. Khatik
48. Khorot
49. Kol
50. Kori
51. Korwa
52. Lalbegi
53. Majhwar
54. Mazhabi
55. Musahar
56. Nat
57. Pankha ¹[excluding Sonbhadra and Mirzapur districts]
58. Parahiya ¹[excluding Sonbhadra district]
59. Pasi, Tarmali
60. Patari ¹[excluding Sonbhadra district]
61. Rawat
62. Saharya¹ [excluding Lalitpur district]
63. Sanaurhiya
64. Sansiya
65. Shilpkar
66. Turaiha.

1. Ins. by Act 10 of 2003, s. 3 and the First Sch.

2. Subs. by s.3 and First Sch. *ibid.* for entry 46.

PART XIX.—West Bengal

1. Bagdi, Duley
2. Bahelia
3. Baiti
4. Bantar
5. Bauri
6. Beldar
7. Bhogta
8. Bhuimali
9. Bhuiya
10. Bind
11. Chamar, Charmakar, Mochi, Muchi, Rabidas, Ruidas, Rishi
12. Chaupal
13. Dabgar
14. Damai (Nepali)
15. Dhoba, Dhobi
16. Doai
17. Dom, Dhangad
18. Dosadh, Dusadh, Dhari, Dharhi
19. Ghasi
20. Gonrhi
21. Halalkhor
- ¹[22. Hari, Mehtar, Mehtor, Bhangi, Balmiki]
23. Jalia Kaibartta
24. Jhalo Malo, Malo
25. Kadar
26. Kami (Nepali)
27. Kandra
28. Kanjar
29. Kaora
30. Karenga, Koranga
31. Kaur
32. Keot, Keyot
33. Khaira
34. Khatik
35. Koch
36. Konai
37. Konwar
38. Kotal
39. Kurariar
40. Lalbegi
41. Lohar
42. Mahar
43. Mal
44. Mallah
45. Musahar
46. Namasudra
47. Nat
48. Nuniya
49. Paliya
50. Pan, Sawasi
51. Pasi
52. Patni
53. Pod, Poundra
54. Rajbanshi
55. Rajwar
56. Sarki (Nepali)
57. Sunri (excluding Saha)
58. Tiyar
59. Turi.
- ²[60. Chain].

³[PART XX.—Mizoram

1. Bansphor
2. Bhuinmali or Mali
3. Brittial-Bania or Bania
4. Dhupi or Dhobi
5. Dugla or Dholi
6. Hira
7. Jalkeot
8. Jhalo, Malo or Jhalo-Malo
9. Kaibartta or Jaliya
10. Lalbegi
11. Mahara
12. Mehtar or Bhangi
13. Muchi or Rishi
14. Namasudra
15. Patni
16. Sutradhar.

⁴[PART XXI.—Arunachal Pradesh

5* * * * *

1. Subs. by Act 25 of 2002, s. 2.

2. Subs. by Act 24 of 2016, s. 2.

3. Ins. by Act 34 of 1986, s. 13 and the First Sch. (w.e.f. 20-2-1987).

4. Ins. by Act 69 of 1986, s. 16 and the First Sch. (w.e.f. 20-2-1987).

5. Omitted by Act 61 of 2002, s. 2 and First Sch.

¹[PART XXII—Goa

- | | |
|------------------|-------------------------|
| 1. Bhangi (Hadi) | 4. Mahyavanshi (Vankar) |
| 2. Chambhar | 5. Mang.] |
| 3. Mahar | |

²[PART XXIII.—Chhattisgarh

- | | |
|--|--|
| 1. Audhelia | 23. Dom, Dumar, Dome, Domar, Doris |
| 2. Bagri, Bagdi | 24. Ganda, Gandi |
| 3. Bahna, Bahana | ³ [25. Ghasi, Ghasia, Sais, Sahis, Sarathi, Soot-
Sarathi, Thanwar] |
| 4. Balahi, Balai | 26. Holiya |
| 5. Banchada | 27. Kanjar |
| 6. Barahar, Basod | 28. Katia, Patharia |
| 7. Bargunda | 29. Khatik |
| 8. Basor, Burud, Bonsor, Bansodi, Bansphor,
Basar | 30. Koli, Kori |
| 9. Bedia | 31. Khangar, Kanera, Mirdha |
| 10. Beldar, Sunkar | 32. Kuchbandhia |
| 11. Bhangi, Mehtar, Balmiki, Lalbegi, Dharkar | 33. Mahar, Mehra, Mehar |
| 12. Bhanumati | 34. Mang, Mang Garodi, Mang Garudi,
Dankhani Mang, Mang Mahasi, Madari,
Garudi, Radhe Mang |
| 13. Chadar | 35. Meghwal |
| 14. Chamar, Chamari, Bairwa, Bhambhi, Jatav,
Mochi, Regar, Nona, Rohidas, Ramnami,
Satnami, Surjyabanshi, Surjyaramnami,
Ahirwar, Chamar Mangan, Raidas | 36. Moghia |
| 15. Chidar | 37. Muskhan |
| 16. Chikwa, Chikvi | 38. Nat, Kalbelia, Sapera, Navdigar, Kubutar |
| 17. Chitar | 39. Pasi |
| 18. Dahait, Dahayat, Dahat | 40. Rujjhar |
| 19. Dewar | 41. Sansi, Sansia |
| 20. Dhanuk | 42. Silawat |
| 21. Dhed, Dher | 43. Zamral |
| 22. Dohor | ⁴ [44. Turi]. |

1. Ins. by Act 18 of 1987, s. 19 and the First Sch. (w.e.f. 30-5-1987).

2. Ins. by Act 28 of 2000, s.19 and the Third Sch. (w.e.f. 1-11-2000).

3. Subs. by Act, 24 of 2016, s.2.

4. Ins. by Act 31 of 2007, s. 2.

¹ [PART XXIV.—² {Uttarakhand}]

- | | |
|------------------------------------|----------------------------------|
| 1. Agariya | 34. Gharami |
| 2. Badhik | 35. Ghasiya |
| 3. Badi | 36. Gond |
| 4. Baheliya | 37. Gual |
| 5. Baiga | 38. Habura |
| 6. Baiswar | 39. Hari |
| 7. Bajaniya | 40. Hela |
| 8. Bajgi | 41. Kalabaz |
| 9. Balahar | 42. Kanjar |
| 10. Balai | 43. Kapariya |
| 11. Balmiki | 44. Karwal |
| 12. Bangali | 45. Khairaha |
| 13. Banmanus | 46. Kharwar (excluding Benvansi) |
| 14. Bansphor | 47. Khatik |
| 15. Barwar | 48. Khorot |
| 16. Basor | 49. Kol |
| 17. Bawariya | 50. Kori |
| 18. Beldar | 51. Korwa |
| 19. Beriya | 52. Lalbegi |
| 20. Bhantu | 53. Majhwar |
| 21. Bhuiya | 54. Mazhabi |
| 22. Bhuyiar | 55. Musahar |
| 23. Boria | 56. Nat |
| 24. Chamar, Dhusia, Jhusia, Jatava | 57. Pankha |
| 25. Chero | 58. Parahiya |
| 26. Dabgar | 59. Pasi, Tarmali |
| 27. Dhangar | 60. Patari |
| 28. Dhanuk | 61. Saharya |
| 29. Dharkar | 62. Sanaurhiya |
| 30. Dhobi | 63. Sansiya |
| 31. Dom | 64. Shilpkar |
| 32. Domar | 65. Turaiha.] |
| 33. Dusadh | |

1. Ins. by Act 29 of 2000, s. 24 and the Fifth Sch. (w.e.f. 9-11-2000).

2. Subs. by Act, 4 of 2015, s.2.

¹ [PART-XXV-Telangana

- | | |
|---|----------------------------------|
| 1. Adi Andhra | 30. Madasi Kuruva, Madari Kuruva |
| 2. Adi Dravida | 31. Madiga |
| 3. Anamuk | 32. Madiga Dasu, Mashteen |
| 4. Aray Mala | 33. Mahar |
| 5. Arundhatiya | 34. Mala, Mala Ayawaru |
| 6. Arwa Mala | 35. Mala Dasari |
| 7. Bariki | 36. Mala Dasu |
| 8. Bavuri | 37. Mala Hannai |
| 9. Beda (Budga) Jangam | 38. Malajangam |
| 10. Bindla | 39. Mala Masti |
| 11. Byagara, Byagari | 40. Mala Sale, Nethani |
| 12. Chachati | 41. Mala Sanyasi |
| 13. Chalavadi | 42. Mang |
| 14. Chamar, Mochi, Muchi, Chamar-Ravidas,
Chamar-Rohidas | 43. Mang Garodi |
| 15. Chambhar | 44. Manne |
| 16. Chandala | 45. Mashti |
| 17. Dakkal, Dokkalwar | 46. Matangi |
| 18. Dandasi | 47. Mehtar |
| 19. Dhor | 48. Mitha Ayyalvar |
| 20. Dom, Dombara, Paidi, Pano | 49. Mundala |
| 21. Ellamalawar, Yellammalawandlu | 50. Paky, Moti, Thoti |
| 22. Ghasi, Haddi, Relli Chanchandi | 51. Pamidi |
| 23. Godari | 52. Panchama, Pariah |
| 24. Gosangi | 53. Relli |
| 25. Holey a | 54. Samagara |
| 26. Holey a Dasari | 55. Samban |
| 27. Jaggali | 56. Sapru |
| 28. Jambuvulu | 57. Sindhollu, Chindollu |
| 29. Kolupulvandlu, Pambada, Pambanda, Pambala | 58. Yatala |
| | 59. Valluvan.] |

1. Ins. by Act 6 of 2014, s. 28 and the Fifth Sch.

¹THE CONSTITUTION (SCHEDULED CASTES) ²[(UNION TERRITORIES)] ORDER 1951
C.O. 32

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, as amended by the Constitution (First Amendment) Act, 1951, the President is pleased to make the following Order, namely:—

1. This Order may be called the Constitution (Scheduled Castes) ²[(Union Territories)] Order, 1951.

2. Subject to the provisions of this Order, the castes, races or tribes or parts of, or groups within, castes or tribes, specified in ³[Parts I to III] of the Schedule to this Order shall, in relation to the ²[Union territories] to which those parts respectively relate, be deemed to be Scheduled Castes so far as regards members thereof resident in the localities specified in relation to them respectively in those Parts of that Schedule.

⁴[3. Notwithstanding anything contained in paragraph 2, no person who professes a religion different from the Hindu, ⁵[the Sikh or the Buddhist] religion shall be deemed to be a member of a Scheduled Caste.]

⁶[4. Any reference in this Order to a Union territory in Part I of the Schedule shall be construed as a reference to the territory constituted as a Union territory, as from the first day of November, 1956, any reference to a Union territory in Part II of the Schedule shall be construed as a reference to the territory constituted as a Union territory as from the first day of November, 1966 and any reference to a Union territory in Part III of the Schedule shall be construed as a reference to the territory constituted as a Union territory as from the day appointed under clause (b) of section 2 of the Goa, Daman and Diu Reorganisation Act, 1987.]

²[THE SCHEDULE
PART I.—*Delhi*

Throughout the Union territory: —

- | | |
|---|-------------------------------------|
| 1. Adi-Dharmi | 18. Kabirpanthi |
| 2. Agria | 19. Kachhandha |
| 3. Aheria | 20. Kanjar or Giarah |
| 4. Balai | 21. Khatik |
| 5. Banjara | 22. Koli |
| 6. Bawaria | 23. Lalbegi |
| 7. Bazigar | 24. Madari |
| 8. Bhangi | 25. Mallah |
| 9. Bhil | 26. Mazhabi |
| 10. Chamar, Chanwar Chamar, Jatava or Jatav | 27. Meghwal |
| Chamar, Mochi, Ramdasia, Ravidasi, Raidasi, | 28. Naribut |
| Rehgarh or Raigar | ⁷ [29. Nat (Rana), Badi] |
| 11. Chohra (Sweeper) | 30. Pasi |
| 12. Chuhra (Balmiki) | 31. Perna |
| 13. Dhanak or Dhanuk | 32. Sansi or Bhedkut |
| 14. Dhobi | 33. Sapera |
| 15. Dom | 34. Sikligar |
| 16. Gharranmi | 35. Singiwala or Kalbelia |
| 17. Julaha (Weaver) | 36. Sirkiband.] |

1. Published with the Ministry of Law Notifn. No. S.R.O. 1427A, dated the 20th September, 1951, Gazette of India, Extraordinary, 1951, Part II, Section 3, page 1198.

2. Subs. by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.

3. Subs. by Act 18 of 1987, s. 19 and the First Sch., for "Parts I to IV" (w.e.f. 30-5-1987).

4. Subs. by Act 63 of 1956, s. 3 and the Second Sch.

5. Subs. by Act 15 of 1990, s. 3, for "or the Sikh".

6. Subs. by Act 18 of 1987, s. 19 and the First Sch., for paragraph 4 (w.e.f. 30-5-1987).

7. Subs. by Act 61 of 2002, s. 2 and Second Sch.

THE CONSTITUTION (JAMMU AND KASHMIR) SCHEDULED CASTES ORDER, 1956

C.O. 52

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President, after consultation with the Sadar-i-Riyasat of Jammu and Kashmir, is pleased to make the following Order, namely: —

1. This Order may be called the Constitution (Jammu and Kashmir) Scheduled Castes Order, 1956.
2. The castes specified in the Schedule to this Order shall, for the purposes of the Constitution, be deemed to be Scheduled Castes in relation to the State of Jammu and Kashmir:

Provided that no person who professes a religion different from the Hindu ²[, the Sikh or the Buddhist] religion.

THE SCHEDULE

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|---|-------------------------|
| 1. Barwala | 8. Gardi |
| 2. Basith | 9. Jolaha |
| 3. Batwal | 10. Megh or Kabirpanthi |
| ³ [4. Chamar or Ramdasia, Chamar-Ravidas,
Chamar-Rohidas] | 11. Ratal |
| ³ [5. Chura, Bhangi, Balmiki, Mehtar] | 12. Saryara |
| 6. Dhyyar | 13. Watal. |
| ³ [7. Doom or Mahasha, Dumna] | |

1. Published with the Ministry of Law Notifn. No. S.R.O. 3135A, dated the 22nd December, 1956, Gazette of India, Extraordinary, 1956, Part II, Section 3, page 2686A.
 2. Subs. by Act 15 of 1990, s. 6, for "or the Sikh" (w.e.f. 3-6-1990).
 3. Subs. by Act 61 of 2002, s. 2 and the Second Sch.

¹ [THE CONSTITUTION (DADRA AND NAGAR HAVELI) SCHEDULED CASTES ORDER, 1962

C.O. 64

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President is pleased to make the following Order, namely:-

1. This Order may be called the Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962.
2. The castes, races or tribes, or parts of, or groups within, castes, races or tribes specified in the Schedule to this Order, shall, for the purposes of the Constitution, be deemed to be Scheduled Castes in relation to the Union territory of Dadra and Nagar Haveli so far as regards members thereof resident in that Union territory:

Provided that no person, who professes religion different from the Hindu ²[, the Sikh or the Buddhist] religion, shall be deemed to be a member of a Scheduled Caste.

THE SCHEDULE

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| <ol style="list-style-type: none"> 1. Bhangi 2. Chamar | <ol style="list-style-type: none"> 3. Mahar ³[4. Mahayavanshi.] |
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1. Published with the Ministry of Law Notifn. No. G.S.R. 300, dated the 30th June, 1962. Gazette of India, Extraordinary, 1962, Part II, Section 3, page 389.

2. Subs. by Act 15 of 1990, s. 5, for "or the Sikh" (w.e.f. 3-6-1990).

3. Subs. by Act 61 of 2002, s. 2 and the Fourth Sch.

THE CONSTITUTION (PONDICHERRY) SCHEDULED CASTES ORDER, 1964

C.O. 68

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President is pleased to make the following Order, namely:--

1. This Order may be called the Constitution (Pondicherry) Scheduled Castes Order, 1964.

2. The castes, races or tribes or parts of or groups within castes, races or tribes specified in the Schedule to this Order shall, for the purposes of the Constitution, be deemed to be Scheduled Castes in relation to the Union territory of Pondicherry so far as regards members thereof resident in that Union territory:

Provided that no person, who professes a religion different from the Hindu ²[,the Sikh or the Buddhist] religion shall be deemed to be a member of a Scheduled Caste.

THE SCHEDULE

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|---------------------|-------------------------------------|
| 1. Adi Andhra | 9. Pallan |
| 2. Adi Dravida | 10. Parayan, Sambavar |
| 3. Chakkiliyan | 11. Samban |
| 4. Jambuvulu | 12. Thoti |
| 5. Kuravan | 13. Valluvan |
| 6. Madiga | 14. Vetan |
| 7. Mala, Mala Masti | 15. Vettiyan |
| 8. Paky | ³ [16. Puthirai Vannan.] |

1. Published with the Ministry of Law Notifn. No. G.S.R. 419, dated the 5th March, 1964, Gazette of India, Extraordinary, 1964, Part II, Section 3(i), page 327.

2. Subs. by Act 15 of 1990, s. 7, for "or the Sikh" (w.e.f. 3-6-1990).

3. Ins. by Act 61 of 2002, s. 2 and the Fifth Sch.

THE CONSTITUTION (SIKKIM) SCHEDULED CASTES ORDER, 1978

C.O. 110

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President, after consultation with the Governor of the State of Sikkim, is pleased to make the following order, namely: —

1. This Order may be called the Constitution (Sikkim) Scheduled Castes Order, 1978.
2. The castes, races or tribes, or parts of, or groups within, castes, races or tribes specified in the Scheduled to this Order, shall, for the purposes of the Constitution, be deemed to be Scheduled Castes in relation to the State of Sikkim so far as regards members thereof resident in that State:

Provided that no person, who professes a religion different from the Hindu ²[, the Sikh or the Buddhist] religion shall be deemed to be a member of a Scheduled Caste.

THE SCHEDULE

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|----------------------------------|--------------------|
| 1. Damai (Nepali) | 3. Majhi (Nepali) |
| 2. Kami (Nepali), Lohar (Nepali) | 4. Sarki (Nepali). |

1. Published with the Ministry of Law, Justice and Company Affairs Notifi. No. G.S.R. 334(E), dated the 22nd June, 1978, Gazette of India, Extraordinary, 1978, Part II, Section 3 (i), page 545(a).

2. Subs. by Act 15 of 1990, s. 7, for "or the Sikh" (w.e.f. 3-6-1990).